

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/32/2023 in Company Petition/30/2022
NAME OF THE COMPANY	Pondicherry-Tindivanam Tollways Pvt Ltd & 2 others
NAME OF THE PETITIONER(S)	Terra Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Pondicherry-Tindivanam Tollways Pvt Ltd & 2 others
UNDER SECTION	241

ORDER

The Counsel for the Petitioner reports ready. The Counsel for the Respondent seeks time stating that the senior counsel is on his legs before the High Court. Post on 24.03.2023, as a last chance.

IA(CA)/32/2023

This application is dismissed as infructuous.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)